



2025:DHC:4674



\$~2(OS) to 7(OS) & 9(OS) to 37(OS)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Date of decision: 27th May, 2025

+ **CS (COMM) 20/2019 & I.A. 561/2019**

TATA SKY LIMITED

..... Plaintiff

Through: Mr. Tanmaya Mehta, Ms. Rashmi Gogoi and Ms. Riya Rathi, Advs. (M: 9999255931)

versus

S G ENTERPREISES – TATA SKY SALES AND SERVICES AND ORS.
..... Defendants

Through: Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-5. (M:9987115749)
Ms. Akshita Jain, Advocate for D-8.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.
Mr. Sanjay Gupta, Mr. Ateev Mathur, Mr. Amol Sharma, Mr. Tanmay Garg, Mr. Aman Siwasiya, Advs. for HDFC Bank (M. 9958609042)
Ms. Aastha Kaushik, Adv. for D-25
Dr. B. Ramaswamy , CGSC for IFSO.
Ms. Swathi Sukumar, Sr. Adv. with Mr. Arunav Ghoy & Mr. Priyanshu Jain, Advs. for Registry Services LLC
Ms. Nidhi Raman CGSC with Mr. Zubin Singh and Mr. Akash Mishra, Advs.

(3)

WITH

+ **CS (COMM) 350/2020 & I.As.7456/2020, 9624/2020, 9629/2020, 996/2021 & 16148/2022**

GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR.
..... Plaintiff



2025:DHC:4674



Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Ms. Alisha Sharma, Mr. Shashwat Tyagi & Mr. K. V. Vibhu Prasad, Advs. (M. 8447960358)

versus

AMUL-FRANCHISE.IN & ORS. Defendant

Through: Mr. Devvrat Yadav, Adv. for UOI. (M:8285815626)
Mr. Arnav Kumar, CGSC with Ms. Gitanjali Vohra & Ms. Amruta Patil, Advs. (M: 9718126921)
Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates
Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advs. for D-26. (M:9987115749)
Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749) for D-27, 28 & 30.
Mr. Vijay Kumar, Adv. for R-24
Mr. Praveen Kumar Jain & Anamika Agrawal, Advs. for D-37. (M:9871278525)
Mr. Ramesh Babu, Mohd. Shaurakh, Ms. Manisha Singh, Ms. Jagriti Bharti & Ms. Tanya Chowdhary, Advs. for D-38 (M: 9971671294).
Ms. Ekta Choudhary, Ms. Anisha, Mr. Divyank Dutt Dwivedi, Advocates.
Mr. Vihan Dang and Mr. Parva Khare & Ms. Aditi Umapathy, Adv for D-52.
Ms. Rashmi and Mr. Ashish Mahajan, Advs. for D-24. (M: 9999153600)

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WITH
CS (COMM) 176/2021



2025:DHC:4674



SNAPDEAL PRIVATE LIMITED Plaintiff
Through: Ms. Devyani Nath & Mr. Ruchika
Yadav, Advs. (M: 9911167179)

versus

GODADDYCOM LLC AND ORS Defendants
Through: Mr. Alipak Banerjee, Mr. Moazzam
Khan, Ms. Shweta Sahu, Mr. Parva
Khare, Mr. Brijesh Ujjainwal, Advs.
for D-1, 10, 2,3,4, 23, 26, 31.
(M:9987115749)
Ms. Kruttika Vijay and Ms. Aishwarya
Kane, Advs. for D-9. (M:9910083144)
Ms. Pallavi Singh Rao, Ms. Shree
Sinha, Mr. Shivam Tiwari and Mr.
Siddharth Kothari, Advs. for D-24.
(M:9571147219)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Praveen Kumar Jain & Ms.
Anamika Agrawal, Advs. for D-34.
Mr. Shatrajit Banerji, Advocate for D-
24. (M: 8527862988)
Mr. Vikrant N. Goyal and Mr. Sumit
Goswami and Mr. Nishu, Advs.

(5)

WITH

+ **CS (COMM) 228/2021 & I.As. 6441/2021, 11684/2021, 1412/2022,
1413/2022, 12160/2022, 12171/2022, 14920/2022, 14923/2022,
17716/2022, 35036/2024 & 45652/2024**

BAJAJ FINANCE LIMITED Plaintiff
Through: Mr. Abhishek Singh, Mr. J. Amal
Anand, Mr. Elvin Joshy, Ms. Alisha
Sharma, Mr. Shashwat Tyagi & Mr.
K. V. Vibhu Prasad, Advs. (M.
8447960358)

versus

REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG
& ORS. Defendants



2025:DHC:4674



Through: Mr. Darpan Wadhwa Sr. Adv. with Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-6,7,11,12,14,17 & 22.
Mr. Manish Paliwal, and Ms. Himanshi Kaushik, Advocates for D-18. (M:8448257585)
Mr. Aditya Gupta, Ms. Aishwarya, Mr. Sauhard Alung and Ms. Asvari Jain, Advs. for D-19. (M:9910083144)
Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advs. for D-28. (M: 8054452858)
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Ashok Kumar & Ms. Chhavi Arora, Advs. for D-31. (M:9810011826).
Ms. Swati Aggarwal, Ms. Binsy Susan, Mr. Aasish Samasi and Mr. Mohit Singh, Advs. for GoDaddy.
Mr. Nishant Gautam (CGSC), Mr. Vardhman Kaushik and Mr. Prithviraj Dey, Advs. for MEITY
Ms. Shagun Shahi Chugh, Ms. Shreya Mittal & Ms. Nandita Mishra, Advs.

(6) WITH
+ CS (COMM) 135/2022 & I.As. 3423/2022, 1221/2023, 8858/2025 & 8859/2025
DABUR INDIA LIMITED

..... Plaintiff

Through: Mr. Anirudh Bakhru, Mr. Ankur Chhibber, Mr. Prabhu Tandon, Ms. Archita Mahlawat, Ms. Kripa Pandit, Mr. Christopher Thomas, Ms. Bhanu Gupta, Ms Archita Mahlawat, & Mr.



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Sazid Rayeen, Advs. (M:
7838499168)

versus

ASHOK KUMAR AND ORS

..... Defendants

Through:

Mr. Yashvardhan Singh, Advocate for
D-1. (M:9667056770)

Ms. Geetanjali Viswanathan, Ms.
Kruttika Vijay & Ms. Aishwarya
Kane, Advs. for D-5 (M-9910083144)

Mr. Darpan Wadhwa Sr. Adv. with
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal, Advs. (M:9987115749)

Mr. K.G. Gopalakrishnan, Mr.
Kunwar Raj Singh and Ms. Nisha
Mohandas, Advs for D-7.
(M:8800556341)

Mr. Apoorv Kurup & Ms. Kirti
Dadhech, Advs. for R-3. (M:
8929015368)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates.

Mr. Mr. Shubhendu Anand, Mr.
Piyush M. Dwivedi, Advs.
(M:7827709253)

Mr Kushal Gupta & Mr. Mohd Umar
Advocates.

Mr. Prashant Prakash, Adv. (M:
8800009001)

Ms. Lakahmi Kruttika Vijay & Ms.
Aishwarya Kane, Advs for D-5. (M:
9643233842)

Mr. Ateev Kumar Mathur & Mr. Amol
Sharma , Advocates

Mr. Sarfaraz Khan & Mr Abdul
Wahid, Advs for UCO Bank (M-
9899140169)

Mr. Rajesh Kumar Gautam & Ms.



Deepanjali Choudhary, Advs. (M: 9910783067)

Mr. Sanjay Gupta, Mr. Ateev Mathur, Mr. Amol Sharma, Mr. Tanmay Garg, Mr. Aman Siwasiya, Advs. for HDFC Bank (M. 9958609042)

Mr. Varun Pathak, Mr. Thejesh Rajendran & Mr. Tanuj Sharma, Advs. for D-17. (M: 9599198161)

Mr. Vinay Yadav, Mr. Divyanshu, Mr. Ansh Kalra and Ms. Kamna Behrani, Advs. for R-3 and 4.

Mr. Susmit Pushkar, Adv.

Mr. Nirupam Lodha, Mr. Kshitij Parashar and Ms. Vanshika Thapliyal, Advs. (M:7310123456)

Mr. Vinay Yadav (SPC), Mr. Ansh Kalra, Ms. Kamna Behrani & Mr. Divyanshu Sinha, Advs.

Mr. Rajesh Kumar Gautam Adv, Miss Likivi K Jakhalu Adv, Mr Dinesh Sharma Adv. (Mr. Srinivasa Rao - IBA Representative through VC).

Mr. Deepak Gogia, Mr. Aadhar Nautiyal, Ms. Shivangi Kohli, Advs. for D-18.

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WITH

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CS (COMM) 475/2022 & I.As.10851-52/2022, 12173/2022

FASHNEAR TECHNOLOGIES PRIVATE LIMITED Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

MEESHO ONLINE SHOPPING PVT. LTD. & ANR. Defendants

Through: Mr. Neel Mason, Mr. Vihan Dang, and



Ms. Aditi Umapathy, Advs. for D-6.
Mr. Vihan Dang, Ms. Aditi Umapathy
and Mr. Parva Khare, Advs. for D-10.
Mr. Alipak Banerjee Ms. Shweta
Sahu, Mr. Parva Khare & Mr. Brijesh
Ujjainwal Advocates. for D-7.
Mr. Abhigyan Siddhant and Mr.
Danish Faraz Khan, Advs for D-19 &
20. (M:9999999045)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. K.R. Sasiprabhu and Mr. Tushar
Bhardwaj, Advs for Reliance Jio.

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WITH

**CS(COMM) 193/2019 & I.As.5399/2019, 11497/2019, 18216/2019,
15451/2021, 6069/2022, 31775/2024**

COLGATE PALMOLIVE COMPANY & ANR. Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari Ms.
Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr. Shivang
Sharma, Advs.

versus

NIXI & ANR.

..... Defendants

Through: Ms. Akshita Jain, Advocate for D-1
(M-9990526912).
Mr. Darpan Wadhwa; Mr. Mrinal
Ojha; Mr. Debarshi Dutta; Mr. Arjun
Mookerjee; Ms. Nikita Rathi; Mr.
Nikhil Gupta; Mr. Yogesh Singh,
Advs for D-3.
Mr. Danish Faraz Khan, Mr. Abhigyan
Siddhant and Mr. Rahul Sharma,
Advocates for UOI with Mr. Tanmay
Nirmal, Manager legal.
Mr. Tentu Satyanarayan, Director
(Legal), UIDAI & Mr. Tanmaya



Nirmal, Deputy Manager (Legal & Policy), UIDAI (M-9899113033).
Mr. Kushagra Goel, Mr Lovesh Goel,
Ms. Tanya Singhal, Advs. for D-7.
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
SI Prince Kumar, PS Hauz Khas.
Mr. Sunil Gautam, SO, UIDAI.
Mr. Nishant Gautam (CGSC), Mr.
Vardhman Kaushik and Mr. Prithviraj
Dey, Advs. for MEITY.

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WITH

CS (COMM) 297/2019**MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD..... Plaintiff**

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari Ms.
Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr. Shivang
Sharma, Advs.

versus

KUMAR PRAHLAD & ANR.

..... Defendants

Through: Mr. Ravi Shankar Mahto, Adv. for D-
1.
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advs.
Mr. Premtosh K. Mishra (CGSC), Mr.
Kapil Dev Yadav and Mr. Utkarsh
Mishra, Advs. (M: 8510042585)

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WITH

**CS (COMM) 298/2019 & I.As. 8189/2019, 13215/2019, 13631/2019,
15695-96/2019, 14210/2021 & 16707/2021****ULTRATECH CEMENT LIMITED & ANR. Plaintiff**

Through: Ms. Akansha Singh, Advocate (Mob:
9811128289)

versus

WWW.ULTRATECHCEMENTS.COM & ORS. Defendants

Through: Mr. Darpan Wadhwa, Sr. Adv. with



Ms. Swati Agarwal, Mr. Shashank Mishra, Ms. Ritika Bansal, Ms. Akshi Rastogi & Mr. Vibhu Pahuja, Advs for D-5 to 7.

Mr. Ananta Prasad Mishra & Mr. Gagan Gupta, Advocates for D-9.

Mr. Manish Mohan, CGSC for UOI.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Nishant Gautam (CGSC), Mr. Vardhman Kaushik and Mr. Prithviraj Dey, Advs. for MEITY.

Mr. Premtosh K. Mishra (CGSC), Mr. Kapil Dev Yadav and Mr. Utkarsh Mishra, Advs.

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WITH

+ CS (COMM) 732/2019 & I.As. 3865/2020, 9234/2020, 4596/2025 & 4597/2025

MONTBLANC SIMPLO GMBH

..... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

versus

MONTBLANCINDIA.COM & ORS.

..... Defendants

Through: Mr. Rajiv Ranjan Dwivedi, Mr. Vishal Advocates for D-23 (M.8447704226) Mr. Yajur Bhalla, Mr. Deepak Samota and Mr. Sumer Ahuja, Advocates for D-1, 2, 4 to 10 & 20. (M:9711009378) Ms. Asiya Khan, Adv. for D-25 (M: 9971644936).

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh



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Ujjainwal Advocates for D-18.
Ms. Shagun Shahi Chugh, Ms. Shreya Mittal & Ms. Nandita Mishra, Advs.
Mr. Vijay Kumar, Adv. for R-12
Mr. Varun Chugh, SPC with and Ms. Shreya Mittal & Ms. Nandita Mishra, Advs.
Ms. Rashmi and Mr .Ashish Mahajan, Advs. for D-12.
Mr. Pravin Anand, Ms Vaishali Mittal, Mr Shivang Sharma, Mr. Manish Biala & Mr. Devesh Ratan, Advs.

(13) WITH
+ CS (COMM) 373/2020 & I.A.7995-96/2020, 7999/2020, 9171/2020, 84/2021, 430/2021, 1371/2021, 19495/2023 & 583/2024
ITC LIMITED Plaintiff

Through: Mr. Saif Khan Mr. Achuthan Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.
Mr. Pravin Anand, Ms. Vaishali R. Mittal & Mr. Shivang Sharma, Advs. (M: 9999052646)

versus
ASHOK KUMAR & ORS. Defendants

Through: Ms. Ritu Mishra, Advocate for D-6.
Mr. Hrithik Goyal and Ms. Lovleen Goyal, Mr L R Goyal Advs for D-12.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Ms. Asmita Kumar, Advocate for Bank of India (M:9899967516)
Mr Rajiv Kapur, Mr. Akshit Kapur and Mr. Aditya Saxena, Advs for SBI (M: 9634644652).
Ms. Radhika Bishwajit Dubey, CGSC,



Ms. Gurleen Kaur Waraich & Mr.
Kritarth Upadhyay, Advs.
[Mob:9810982927]

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WITH
CS (COMM) 498/2020 & I.A.10520-21/2020
MICROSOFT CORPORATION & ANR. Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari Ms.
Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr. Shivang
Sharma, Advs.

Mr Pravin Anand, Ms Vaishali R
Mittal & Mr. Shivang Sharma, Advs.

versus

PCPATCHERS TECHNOLOGY PRIVATE LIMITED
& ORS. Defendants

Through: Mr. Sumit Nagpal and Ms. Aashta
Sood, Advocates for D-1, 2 & 3.
(M:9911995000)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates.

Mr. Varun Chugh, SPC with and Ms.
Shreya Mittal & Ms. Nandita Mishra,
Advs.

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WITH
CS (COMM) 82/2020 & I.A. 2402/2020
JOCKEY INTERNATIONAL INC. Plaintiff

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari Ms.
Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr. Shivang
Sharma, Advs.

versus

WWW.JOCKEYFRANCHISE.COM & ORS. Defendants

Through: Mr. Vivek Jain, Ms. Aastha Tiwari,
Mr. Sunny Verma, Ms. Nidhi & Ms.



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Samridhi Singh, Advs. for D-4.
(M:9871863446)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates.

Mr. Premtosh K. Mishra (CGSC), Mr.
Kapil Dev Yadav and Mr. Utkarsh
Mishra, Advs.

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WITH

+ CS (COMM) 154/2021 & I.A. 4692/2021, 10905/2022, 3304/2025
GODREJ PROPERTIES LTD Plaintiff

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari Ms.
Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr. Shivang
Sharma, Advs.

Mr. Shrawan Chopra, Mr. Achyut
Tewari, Mr. Aayush Maheshwari,
Advs. (M: 8604633567)

Mr. Pravin Anand, Mr. Shrawan
Chopra, Mr. Achyut Tewari & Mr.
Aayush Maheshwari, Advs.

versus

ASHOK KUMAR & ANR.

..... Defendants

Through: Mr. Darpan Wadhwa Sr. Advocate,
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Ms.
Aishwarya Jain, Mr. Brijesh Ujjainwal
Advs for D-2.

Mr. Neel Mason, Ms. Ekta Sharma, Ms.
Pragya Jain, Ms. Surabhi Katare, Advs.
Mr. Nishant Gautam (CGSC), Mr.
Dhruv Joshi, Mr. Vinay Kaushik and
Mr. Vipul Verma, Advs.

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WITH

+ CS (COMM) 276/2021 & I.A. 7329/2021
MICROSOFT CORPORATION & ANR. Plaintiffs



Through: Mr. Saif Khan Mr. Achuthan Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

versus

**TECH HERACLES OPC PRIVATE LIMITED
& ORS.**

..... Defendants

Through: Mr Rajiv Kumar Malik, Mrs. Megha, Mr Deepanshu Nainwal, Advs for D-1 to 3.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI.

Mr. Nishant Gautam (CGSC), Mr. Vardhman Kaushik and Mr. Prithviraj Dey, Advs. for MEITY.

Ms. Shagun Shahi Chugh, Ms. Shreya Mittal & Ms. Nandita Mishra, Advs.

Mr. Varun Chugh, SPC with and Ms. Shreya Mittal & Ms. Nandita Mishra, Advs

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WITH

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CS (COMM) 293/2021 & I.As.7543/2021

TATA SONS PRIVATE LIMITED & ANR.

..... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

versus

M/S ELECTRO INTERNATIONAL & ORS.

..... Defendants

Through: Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advs for Airtel



Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Shashi Shekhar Dixit, Adv. for
Airtel (M. 8896447704)
Ms. Deepika Kathuria, Adv. for D-8.
Mr. Rishabh Dev Mishra, Advocate
for Bharti Airtel Limited.
Mr. Varun Chugh, SPC with and Ms.
Shreya Mittal & Ms. Nandita Mishra,
Advs.

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WITH

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CS (COMM) 95/2021 & I.A. 21025/2022, 6516/2023

THE HIMALAYA DRUG COMPANY & ORS. Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari Ms.
Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr. Shivang
Sharma, Advs.

versus

ASHOK KUMAR & ORS.

..... Defendants

Through: Mr. Moazzam Khan, Ms. Shweta
Sahu, Mr. Parva Khare, Ms.
Aishwarya Jain, Mr. Brijesh
Ujjainwal. Ms. Anvita Goel, Mr.
Prince Kumar, Advs for Go Daddy.
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare & Mr. Brijesh
Ujjainwal, Advs. (9987115749)
Mr. Vibhor Mathur, Mr. Arun Pratap
& Ms. Pratika Agarwal, Advocates for
D-23
Mr. Tushar Singh & Ms. Aastha
Kaushik, Advocates for D-25.
Mr. Surinder Singh, Adv. for D-29 (M-
9311325398)
Ms. Kruttika Vijay and Ms. Aishwarya
Kane, Advs for D-17.



Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

(20)

WITH

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CS (COMM) 700/2019 & I.As. 17945/2019, 1876/2020
XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED
& ANR. Plaintiff

Through: Mr. C.A. Brijesh, Mr. Krisna
Gambhir, Ms. Simranjot Kaur Sidhu
(M. 9478515115)

Versus

WWW.XIAOMI-INDIA.XYZ & ORS. Defendants

Through: Ms. Shikha Sarin & Mr. Paras
Malhotra, Adv. (M: 9910485840)
Mr. Abhishek Parashar, In person. (M:
9319317578)
Mr. Manish Mohan, CGSC.
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare & Mr. Brijesh
Ujjainwal, Adv. for D-29
(9987115749).
Ms. Yashika Kapoor and Mr. Parshant
Arora, Adv. for VI.

(21)

WITH

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CS(COMM) 250/2020 and I.A. 2285/2024

STAR INDIA PVT. LTD. & ANR. Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan &
Mr. Rohil Bansal, Adv.

versus

OXIBUZZ.COM & ORS. Defendants

Through: Ms. Akshita Jain, Adv. for D-1
Mr. Darpan Wadhwa, Sr. Advocate
with Ms. Swati Agarwal, Ms. Ritika
Bansal & Mr. Vaarish Sawlani, Adv
for D-3-4.
Mr. Moazzam Khan, Mr. Alipak
Banerjee, Ms.. Shweta Sahu, Mr.
Parva Khare, Mr. Brijesh Ujjainwal &
Mr. Prince Kumar, Adv. for D-75



(9987115749)

Mr. Mrinal Ojha, Mr. Debarshi Dutta,
Mr. Anand Raja Adv, Ms. Tanta
Chaudhry. Mr. Shivam Tiwari & Mr.
Samyak Bilala Advs.

Mr. Danish Faraz Khan, Mr. Abhigyan
Siddhant & Mr. Rahul Sharma, Advs.
for UOI with Mr. Tanmay Nirmal,
Manager legal.

Mr. Vikrant N. Goyal and Mr. Sumit
Goswami and Mr. Nishu, Advs.

(22)

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WITH

CS (COMM) 255/2020

INDIAMART INTERMESH LIMITED

.... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin
Sharma, Mr. Yatin Garg, Mr. Ranjeet
Singh, Mr. Vivek Ayyagari, Mr.
Angad Makkar, Mr. M. J. Sudarshan,
Ms. Ramya Aggarwal and Mr. Sohrab
Mann, Advocates.

Ms. Yashika Kapoor and Mr. Parshant
Arora, Advocates for VI.

versus

MR. AKASH VERMA & ORS.

..... Defendants

Through: Mr Neel Mason, Mr Ankit Rastogi, Mr
Siddharth Vardhman, Mr Udit Tewari
Adv. for D-2. (M: 9399304251).

Mr. Rishi Kapoor & Ms. Yashika
Kapoor, Advocates for D-3.

Ms. Meenakshi Dutta, Mr. Anupam
Kumar Mishra & Mr. Gautam
Harshwal, Advs. for D-4 & 7.

Mr Ankit Rastogi and Mr Saransh
Saini, Advocates.

Mr. Saransh, Adv. for Ms. Nandita
Rao, ASC (Crml.), GNCTD.

Mr. Anupam Kumar Mishra and Ms.



Keya Rawat, Advocates.
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

(23)

AND

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**CS (COMM) 324/2020 & I.As.6950/2020, 12588/2020, 11510/2021
& 8588/2025**

MCDONALDS CORPORATION & ANR. Plaintiffs

Through: Mr. Arpit Kalra & Mr. Aaditya Vats
Sharma, Advocates.

versus

**NATIONAL INTERNET EXCHANGE OF INDIA
& ORS. Defendants**

Through: Mr. Shubhendu Anand, Mr. Akshat
Kaushik, Mr. Piyush M. Dwivedi
Advocate for D-1.
Ms. Deepa Gandhi, Adv. for D-8
(9818455555)
Mr. Vivek Jain & Ms. Sunny Verma,
Ms. Nidhi & Ms. Samridhi Singh,
Advocates for D-18 & 28
(M9811426480).
Mr. Kartik Bhalla, Adv. for ICICI
Bank (M. 9818707178)
Mr. Jaydip Pati, Advocate for D-24.
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare & Mr. Brijesh
Ujjainwal, Advs. for D-5, 2, 6 7, & 8.
Mr. Ravi Prakash, CGSC with Mr.
Sahonwlah Farmani Ali, Advocate for
D-35&36 (M-9469448888)
Mr Santosh Kumar Rout, Standing
Counsel with Ms. Dharna Veragi,
Adv. for Canara Bank (9990432878).
for D-13 to 17, 22, 26, 27, 31)
Mr. Prashant Tripathi, Advocate for
IDFC Bank (8239192326)
Mr Rajiv Kapur & Mr Akshit Kapur,
Mr Tushar Bagga, Advocates.



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Mr Yashu Rustagi, Adv. for BOB.
Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Ms. Anvita Goel Mr. Prince Kumar Mr. Amrit Bhatia Advs. for D-5.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.
Mr. Rajat Katyal, Mr. Harsh Sinha, Ms. Ruchika & Mr. Sparsh Agarwal, Advs. for Yes Bank.
Mr. Rishabh Dev Mishra, Adv. for Bharti Airtel Limited.
Mr. Ateev Kumar Mathur & Mr. Amol Sharma, Advocates
Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advs for D-57 (M: 95822 06578).
Mr. Harsh Sinha, Adv. for Yes Bank.
Mr. Sanjay Gupta, Mr. Ateev Mathur, Mr. Amol Sharma, Mr. Aman Siwasiya & Mr. Tanmay Garg, Advs. for D-37. (M: 9958609042)
Dr. B. Ramaswamy , CGSC for IFSO.
Mr. Amit Tiwari, CSGC with Ms. Ayushi Srivastava for UOI.
Ms. Sampanna Pani and Ms. Sejal Jain, Advs. (M: 9540050991)

(24)

WITH

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CS (COMM) 424/2020 & I.A. 20247 /2022, O.A.85/2024
SHOPPERS STOP LIMITED

..... Plaintiff

Through: Ms. Sanya Kapoor, Adv.
(M:9810907412)

versus

M/S SHOPPERSTOP & ORS.

..... Defendants



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Through: Ms. Anne Mathew, Advs. for D-5.
Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare & Mr. Brijesh Ujjainwal Adv.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

(25)

WITH

+ CS(COMM) 471/2020, I.As.9795/2020, 2961/2021, 2885/2022, 5509/2022, 15107/2022, 2939/2023, 10797/2023, 10798/2023, 22191/2023, 3236/2024, 41778/2024, 8901/2025, 8902/2025, 8903/2025 & 8904/2025

PB FINTECH LIMITED

..... Plaintiff

Through: Mr. Kapil Wadhwa and Mr. Anish Jandial, Advocates. (M: 98919 29028)

versus

POLICY BAZAR FINANCE & ORS.

..... Defendants

Through: Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Ms. Parva Khare, Mr. Brijesh Ujjainwal & Mr. Prince Kumar, Advs. for D-9.
Mr. Vivek Ojha, Adv. for D-71. (M: 9953027856)
Mr. Yogesh Pachauri, Adv. for D-24
Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi, Advs. for D-16 (M: 7827709253).
Mr. Rohit Rattu, Adv. D-27
Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-42
Mr. Rajesh Kumar Gautam, Mr. Anant Gautam, Ms. Likivi K Jakhalu & Mr. Dinesh Sharma, Advs.
Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advs. for D-57

(26)

WITH

+ CS (COMM) 399/2021 & I.A. 10855/2021



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HINDUSTAN UNILEVER LIMITED Plaintiff
Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal & Mr. Sohrab Mann, Advocates.

versus

NITIN KUMAR SINGH & ORS. Defendants
Through: Mr. Ankur Prakash, Ms. Simran Gill, Mr. Yudhishtir Bhardwaj, Mr. Dhananjay, Mr. Amod Bidhuri & Mr. Saquib Siddiqui, Advocates for D-1
Mr. Akshit Chaudhary, Adv. for D-5.
Mr. Ramnish Khanna, Adv. for D-7.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar and Mr. Satyam Singh, Advs. for UOI/D-18 & 19.
Mr. K.K. Singh, Advocate for D-27.
Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.
Ms. Radhika Bishwajit Dubey, CGSC, Ms. Gurleen Kaur Waraich & Mr. Karan Khetani, Advs.
[Mob:09810982927]

(27)

WITH

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CS (COMM) 524/2021 & I.A. 13715/2021, 4506/2022
KAMDHENU LIMITED Plaintiff
Through: Mr. Nikhil Sonker, Adv.
(M:7726021194)
Mr. Sudarshan Bansal, Mr. Arpit Dudeja and Mr. Shivendra Pratap Singh, Advs. (M: 9810132015)

versus

RAGHUNATH VIRDHARAM BISHNOI AND ORS. Defendants



2025:DHC:4674



Through: Mr. Rishabh Gupta and Mr. Abhishek Kumar Singh, Advocates.
Mr. Lakshy Aggarwal, Adv. for D-3.
Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates
Mr. Rishi Kapoor and Mr. Satish Rai, Advocates for D-3. (M:8368148214)
Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-8.
Mr. K.G. Gopalakrishnan, Mr. Kunwar Raj Singh & Ms. Nisha Mohandas, Advs for D-7.
Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-10 (M-99101983636)
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Sudarshan Kumar Bansal and Mr. Nikhil Sonker, Advocates.
Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs. for Reliance Jio.
Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.
Mr. Vikrant N. Goyal and Mr. Sumit Goswami and Mr. Nishu, Advs.

(28) WITH
+ **CS(COMM) 12/2022, I.As.263/2022 & 20922/2022, 11042/2025, 11043/2025**

NEW BALANCE ATHLETICS INC Plaintiff

Through: Mr. Dushyant Mahant, Mr. Urfee Roomi, Ms. Janaki Arun and Mr. Ayush Dixit, Advocates (M: 7011629381).

versus

NBSTORESININDIA.IN & ORS. Defendant

Through: Mr. Sandeep Kumar Mahapatra,



2025:DHC:4674



CGSC with Mr. Tribhuvan & Mr. Ishaan Malhotra, Advs. for D-15
Mr. Apoorv Kurup, CGSC; Ms. Nidhi Mittal; Ms. Muskaan Gupta, Advs. for D-16 (M. 8826584325)
Mr. Naveen Kumar Jain & Mr. Deepak Gupta, Advocates for D-17 (9971759700)
Mr Naveen Kumar Jain, Adv. D-17
Mr Shivam Narang, Adv. for D-26
Mr. Akshay Goel, Ms. Vishali Nahar, Mr. Paras Arora, Advs. for D-13.
Mr. Rakesh Kumar CGSC with Mr. Sunil Adv. (M: 9811549455)
Mr. Rishabh Jain, Adv. (M: 9999004468) for Netim SAS, France.

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WITH

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CS (COMM) 26/2022 & I.As.612-13/2022, 954/2022

HT MEDIA LTD

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates. (M:8017571175)

versus

POOJA SHARMA & ORS.

..... Defendants

Through: Mr Firoz Iqbal Khan, Mohd Shad Advocate, Advs. for D-4
Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited
Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advs. for D-19.
Mr Anand Kumar Shukla, Mohd Aadil Mr. Suaib Ahmed, Mr. Mohd.Shad & Mr. Firoz Gandhi, Advs. for R-4
Mr. Vihan Dang, Ms. Aditi Umapathy



and Mr. Parva Khare, Advs for D-20.
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Neel Mason, Mr. Vihan Dang,
and Ms. Aditi Umapathy, Advocates
Mr. M.K. Singh, Advocate for Mr.
Samir Chugh, Advocate for Airtel.
Mr Suaib Ahmed Khan and MD Shad,
Advs. with Defendant Shammi Alam
Khan.

Ms. Deepa Gandhi, Adv. for D-8
(9818455555)

Mr. Mohd Shad, Mr. Firoz Gandhi
along with Defendant no. 4.

(30)

WITH

+ **CS (COMM) 35/2022 & I.As.819/2022, 3168/2022, 4738/2022,
8767/2022, 48352/2024, 49655/2024**

KAJARIA CERAMICS LIMITED

..... Plaintiff

Through: Mr. Aditya Vats Sharma & Mr. Aprit
Kalra, Advs.

versus

GODADDY.COM LLC & ORS.

..... Defendant

Through: Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advs. for D-1.

Mr. Sandhya Chawla, Adv. for D-2.

Mr. Rishabh Dev Mishra, Adv. for
Bharti Airtel.

Ms. Deepa Gandhi, Adv. for D-8
(9818455555)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Mr. Lakshy Aggarwal, Adv. for d-4

Ms. Kirti Bhardwaj, Adv. for D-5(b).

Mr. M.K. Singh, Advocate for Mr.
Samir, Advocate (M-9810455716)

Ms. Yashika Kapoor and Mr. Parshant
Arora, Advocates for VI.



Ms. Riya, Adv. for RBL bank
Dr. B. Ramaswamy , CGSC for IFSO.
Mr Santosh Kumar Rout, Standing
Counsel with Ms. Dharna Veragi, Adv.
for Canara Bank (9990432878)

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WITH

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CS (COMM) 233/2022 & I.As. 5780-81/2022**BAJAJ FINACE LTD & ANR.**

..... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin
Sharma, Mr. Yatin Garg, Mr. Ranjeet
Singh, Mr. Vivek Ayyagari, Mr.
Angad Makkar, Mr. M. J. Sudarshan,
Ms. Ramya Aggarwal and Mr. Sohrab
Mann, Advocates.

versus

NIKO DAS & ANR.

..... Defendants

Through: Mr. Vihan Dang, Ms. Aditi Umapathy
and Mr. Parva Khare, Advs. for D-3.
Mr Prashant Prakash, Mr. Varun
Pathak, Ms. Ameer Rana, and Mr.
Vishesh Sharma, Advs. for D-4.
Mr. Lakshy Aggarwal, Adv. for D-7.
Mr. Rishabh Dev Mishra, Advocate
for Bharti Airtel Limited.\
Ms. Deepa Gandhi, Adv. for D-8
(9818455555)
Mr. Neel Mason, Mr. V. Dang & Ms.
Aditi, Advs. for D-3. (M:9971586598)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. M.K. Singh, Advocate for Mr.
Samir Chugh, Advocate for Airtel.
Ms. Yashika Kapoor and Mr. Parshant
Arora, Advocates for VI.
Mr. Varun Chugh, SPC with and Ms.
Shreya Mittal & Ms. Nandita Mishra,
Advs.

(32)

WITH



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+ **CS (COMM) 275/2022 & I.As. 6535-36/2022**
HINDUSTAN UNILEVER LTD & ANR. Plaintiffs
Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus
UNILEVERR1.IN & ORS. Defendants
Through: Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited.
Ms. Deepa Gandhi, Adv. for D-9 (9818455555)
Mr. Rahul Chauhan, Ms. Aishwarya Mishra Advocates for D-21.
Ms. Asiya Khan, Advocate for D-25
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.
Mr Chandrashekhhar Chakalabbi, Ms Aishwarya Hiremath & Varnik Kundaliya, Advs. for D-20.
Mr. M.K. Tiwari and Mr. R Mishra, Advs. for D-18 & 19.
Mr. Varun Chugh and Ms. Shagun Chugh, Advs. for Mr. Utsava Magotra, Adv.
Mr. Ruchir Mishra, Mr. Sanjiv Kr. Saxena, Mr. Mukesh Kr. Tiwari, Ms. Poonam Shukla and Ms. Reba Jena Mishra, Advs. for UOI.

(33) **WITH**
+ **CS (COMM) 364/2022 & I.As. 8518-20/2022, 12855/2022**
AMAZON SELLER SERVICES PRIVATE LIMITED
& ANR. Plaintiffs
Through: Mr. Sidharth Chopra, Mr. Nitin



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Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

Mr. Rishabh Dev Mishra, Adv. for Bharti Airtel (8527830269)

versus

AMAZONBUYS.IN & ORS.

..... Defendants

Through:

Ms. Kirti Garg, Adv. for D-5 (Mob: 7899682206)

Mr. Navneet Mishra, Adv. for Ms. Ritu Mishra Adv. for D-6 (M: 9318374047).

Mr. Prashant Prakash, Adv. for D-7.

Ms Yukti Gupta, Adv. for HDFC Bank

Mr. Mrinal Ojha, Mr. Debarshi Dutta,

Mr. Arjun Mookerjee, Mr. Nikhil Gupta, Ms. Nikita Rathi, Mr. Rishabh

Agarwal and Mr. Yogesh Singh, Advs for D-8 (M-9167094381)

Mr. Shashi Shekhar Dixit, Adv. for D-10.

Mr. Vineet Dhanda, CGSC with Mr. Abhishek Singh, Adv. for UOI/D-18 & 19.

Mr. Harshal Arora, Adv. for D-5.

Mr. Varun Pathak, Ms. Ameer Rana, & Mr. Vishesh Sharma, Advs. for D-4.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Mr . Sharique Hussain, Adv. for HDFC

Ms Ritu Mishra, Advocate for D-6 Canara Bank (M- 9873796792)

Ms. Shagun Shahi Chugh, Ms. Shreya



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Mittal & Ms. Nandita Mishra, Advs.
Mr. Nishant Gautam (CGSC), Mr.
Vardhman Kaushik and Mr. Prithviraj
Dey, Advs. for MEITY.

(34)

WITH

+ CS (COMM) 303/2022, I.As.7302/2022, 7307/2022, 17365/2022,
19451/2022, 21036/2022, 169/2023, 1932/2023, 1933/2023,
3319/2023, 7338/2023, 8120/2023, 11597/2023, 13276/2023,
17896/2023, 24159/2023, 720/2024, 3785/2024, 42225/2024,
3995/2025 & 6833/2025

BURGER KING CORPORATION

..... Plaintiff

Through: Mr. Mukul Kochhar, Advocate.

versus

SWAPNIL PATIL & ORS.

..... Defendants

Through:

Mr. Kumar Vishwjeet, Adv. for D-15
Mr. Sandeep Kumar Mahapatra,
CGSC, Mr. Tribhuvan, Advs. for D-15
Mr D.C. Tripathi, Advocate for D-19.
Mr. Ramesh Kumar Mahaliyan, Adv.
for D-20 (M. 8275092500)
Ms. Meenakshi Ogra, Mr. Tarun
Khurana, Mr. Rishi Vohra & Ms
Chhavi Panday, Advs.
Mr. Raunaq Kamath & Ms. Aakriti
Bansal, Advs. (M: 8860959528)
Mr. Rajesh Kumar Gautam, Mr. Anant
Gautam, Ms. Likivi K Jakhalu & Mr.
Dinesh Sharma, Advs.
Mr. Yashu Rustagi, Adv for Indian
Bank (M. 8882149812)
Mr. Arun Kumar Shukla, Mr. Naman
Shukla, Ms. Nehal Kharyal & Mr.
Yasharth Shukla, Advs. for D-8
Mr Amit Mahaliyan, Advocate
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advs. for D-16



Mr. Shashi Shekhar Dixit, Advocate
Mr Amit Mahaliyan, Adv. for Bank of
Maharashtra. (M:9899491980)
Ms. Yashika Kapoor and Mr. Prashant
Arora, Advocates for D-14.
Mr. Alipak Banerjee, Mr. Parva
Khare, Mr. Brijesh Ujjainwal
Advocates for D-16 (M:9987115749).
Ms. Shivani Shah, Mr. Amandeep
Singh, Ms. Amrita Rana, Mr. Dev
Bhardwaj, Adv. for D-20 (M:
9005669985).
Ms. Radhika Bishwajit Dubey, CGSC,
Ms. Gurleen Kaur Waraich & Mr.
Kritarth Upadhyay, Adv.
Ms. Asmita Kumar, Adv. for D-12.
(M: 8709271180)
Mr. Rishabh Dev Mishra, Adv. for D-
10 (8527830269)
Mr Amit Mahaliyan, Adv. for D-20.
Mr. Dinesh Chandra Tripathi, Adv. for
D-19.

(35)

WITH

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CS (COMM) 389/2022 & I.As. 9069/2022, 12578/2022**THE CAPITAL GROUP COMPANIES, INC** Plaintiffs

Through: Mr. Anirudh Bakhru, Ms. Neeharika
Chauhan, Mr. Naqeeb Nawab, Ms.
Sejal Tayal, Ms. Pragya Choudhary,
Adv.

versus

ASHOK KUMAR & ORS.

..... Defendants

Through: Ms. Nidhi Raman CGSC with Mr.
Zubin Singh and Mr. Akash Mishra,
Adv for D-4 & 5. (M: 9891088658)
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal for D-12 (M: 9987115749)
Mr. Prashant Prakash, Advo. for D-19.



Mr. Nishant Gautam (CGSC), Mr. Vardhman Kaushik and Mr. Prithviraj Dey, Advs. for MEITY.

Mr. Varun Pathak, Ms. Ameer Rana, and Ms. Vibhuti Vasisth, Advs. for D-23

Mr Yogesh Pachauri, Adv. for D-24

(36)

WITH

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CS (COMM) 113/2023 & I.As. 4200/2023, 21659/2023

INDIAN FARMERS FERTILISER COOPERATIVE Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Ms. Alisha Sharma, Mr. Shashwat Tyagi & Mr. K. V. Vibhu Prasad, Advs. (M. 8447960358).

Versus

REGISTRANT OF IFFCOFRANCHISE.COM & ORS .. Defendants

Through: Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Uday Singh, Mr. Harshil Wason, Advocates for D-33. (M: 8054452858)

Mr Varun Pathak, Mr Shyamal Anand, Mr. Thejesh Rajendran, Mr Tejpal Singh Rathore, Adv. for D-34

Mr Nitinjya Chaudhry, Sr Panel Counsel with Mr Rahul Mourya, Adv. for D-35 & 36 (M: 9810103680).

Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma, Ms. Naina Agarwal, Advs. for D-38.

Mr. Ramesh Babu with Ms. Manisha Singh, Mohd. Shaurakh, Ms. Tanya Chowdhary and Ms. Jagriti Bharti, for Advs. D-39

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Arjun Mookerjee, Ms. Nikita Rathi, Mr. Nikhil Gupta and Mr.



Yogesh Singh, Advs. for D-27

(37)

WITH

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CS (COMM) 610/2023 & I.A. 16723/2023, 647/2024

CRESSET CAPITAL MANAGEMENT LLC & ANR. Plaintiffs

Through: Mr. Sourabh Rath & Mr. Vibhore
Yadav, Advs. (M: 9811153629)

versus

REGISTRANT OF WWW.CRESSETCAPITAL.IN ,

WWW.CRESSETINDIALIVE.LIVE & ORS. Defendants

Through: Mr. Mrinal Ojha, Mr.
Debarshi Dutta, Mr. Arjun Mookerjee,
Ms. Nikita Rathi, Mr. Nikhil Gupta
and Mr. Yogesh Singh, Advs. for D-6.
Mr. Amit Tiwari, Mr. Vikram Singh
Dalal, Mr. Ayush Tanwar, Ms. Ayushi
Srivastava and Mr. Pratham Chawla,
Advs.

CORAM:

JUSTICE PRATHIBA M. SINGH

Prathiba M. Singh, J. (Oral)

1. This hearing has been done through hybrid mode.
2. These are part heard matters. The present batch of matters relate to domain names being registered by unknown third parties infringing trademark rights of various brand owners and implementation of Court orders by different concerned entities including the Domain Name Registrars (hereinafter “DNRs”).
3. In response to the challenges arising out of said unauthorised registrations, from time to time, various directions have been passed by this Court in respect of blocking, locking and suspending of the infringing domain names, as also implementation of Court orders by various DNRs which may or may not be located in India.



Beneficiary Name Lookup Facility

4. On the last date of hearing *i.e.*, 7th February, 2025, the Court had heard the submissions of Mr. Pushkar, Id. Counsel for National Payments Corporation of India (hereinafter “NPCI”) and passed the following order:

“9. Today, Mr. Pushkar, Id. Counsel submits that he has taken appropriate instructions on the specific query of the Court on the last date of hearing. It is submitted that it would not be possible for the NPCI to issue an advisory to the banks in terms of an order of the Court directing that no individuals should be allowed to register bank accounts or UPI IDs or VPAs with certain brand names. It is further submitted that the creation of UPI IDs or the VPAs is the responsibility of the respective banks and not of NPCI, accordingly, it is up to the banks, who permit registration of the IDs, to ensure that there is no violation or use of key words which are impermissible.

10. Considering the above, let the Indian Banks Association (hereinafter “IBA”) file an affidavit addressing the above, including the issue as to what measures can be taken by the IBA to ensure compliance by all banks of any order which may be passed by the Court directing that no individuals should be allowed to register bank accounts or UPI IDs or VPAs with the certain brand names.

11. Let the said affidavit be filed by the next date of hearing.

12. Adjournment is sought on behalf of Id. Counsel for IBA - Mr. Rajesh Kumar Gautam. Id. Counsel is directed to remain physically present in Court on the next date to assist the Court in the present matter.”

5. Today, the Indian Banks Association (hereinafter “IBA”) has filed an affidavit dated 22nd May, 2025, in which the stand of the IBA and its members has been recorded. Mr. Gautam, Id. Counsel for IBA, is at pains to clarify



that the IBA is only a voluntary society of banks. The said affidavit is taken on record.

6. Mr. Srinivas Rao, Advisor to IBA is also present online through video conferencing and submits that an advisory has been issued to all member banks of the IBA to strictly comply with the circulars and instructions issued by the Reserve Bank of India, including the ones considered by the Court, in the present proceedings.

Directions in the suits

7. On the last date of hearing *i.e.*, 7th February, 2025, in respect of the suits the Court had directed the parties to submit the following:

“22. Ld. Counsel for the Plaintiffs shall place one comprehensive compilation on record giving the following details:

(i) a list of all the domain names in each of the suits against which injunctions are being sought;

(ii) a table reflecting as to who are the Registrars and the Registries of the respective domain names against which injunctions have been sought in each suit.”

23. In addition, the Plaintiffs shall also place on record, the list of all the pending I.A.s in each of the suits with the reliefs sought in the said applications.

24. The Plaintiffs have collectively suggested Id. Counsels Mr. Prajjwal Kushwaha (Mob. 7791065506) and Mr. Achyut Tewari (Mob. 8604633867) to act as nodal counsels for placing on record the above compilation along with the list of pending IAs.”

8. Today, the Id. Nodal Counsels have handed over a table and a list, as per the directions on the last date, with copies having been served to Id.



Counsel for the Defendants.

9. The Id. Counsels for the parties are directed to peruse the said table and list, to ensure that all IAs and details as sought by the Court on the last date are mentioned in the said chart. The Id. Counsels for the parties shall inform the Id. Nodal Counsels of any additions, modifications etc., required in the said documents, one day before the next date of hearing.

10. The Id. Nodal Counsels shall submit an updated copy of the said table and list on the next date of hearing.

11. It is noted that over a large number of hearings, submissions have been made by various parties, including on behalf of:

- i. Plaintiff's Counsels;
- ii. Submissions by various Domain Name Registrars;
- iii. Submissions on behalf of the Domain Name Registries such as Verisign, NIXI, Registry Services LLC, etc;
- iv. Submissions by ICANN;
- v. Submissions on behalf of various banks, including the RBI and the IBA;
- vi. Submissions on behalf of the Ministry of Electronics and Information Technology/Department of Telecommunications.

12. In order to assist the Court in deciding these matters in an efficient manner, let the parties place an electronic copy of the written submissions which they wish to rely upon along with the relevant documents including judgements, as a separate convenience compilation for each matter.

13. The same shall be placed on record in two common pen drives, one for the Plaintiffs and another for the Defendants, by the Id. Nodal Counsels. Let the parties provide their respective convenience compilations to the Id. Nodal



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Counsel for the same.

14. Let the said pen drive be submitted by the Id. Nodal Counsels on the next date of hearing.

15. List these matters for hearing on 31st May, 2025 at 11:00 a.m.

**PRAITHIBA M. SINGH
JUDGE**

MAY 27, 2025
dj/msh